

SHRI J. S. L. HATHI : I should like to have notice.

SHRI RAJAGOPAL NAIDU : May I know whether the Government are aware that in Madras in each district, there are Planning Committees in which all Members of Parliament are not members of the Committees ?

MR. CHAIRMAN : He has given the information.

SHRI B. C. GHOSE: With regard to the answer to part (b), am I to understand that it is the separate departments of the Government that are responsible for the execution of the plan and that there is no one single organization or committee which oversees the whole plan ?

SHRI J. S. L. HATHI : I may say, at present, it is the department concerned that looks to execution of the plans. It is for the Government to see that these individual departments looking after the implementation of the plans would be conducive to the execution of the plan in its all-round aspects. Finally, it will be the Planning Commission that will be in overall charge in seeing that the plan is implemented properly.

SHRI B. C. GHOSE : What would be the relation between the Planning Commission and the individual Departments which will be entrusted with the execution of the plan ?

SHRI D. P. KARMARKAR : The relation will be this. The execution will be by the Ministries and over-all supervision by the Planning Commission.

SHRI B. C. GHOSE : Am I to understand that the individual Ministries will be subject to the instructions or dictates of the Planning Commission ?

SHRI D. P. KARMARKAR : The whole thing goes by way of co-ordination.

SHRI H.D. RAJAH : In view of the fact that the Planning Commission has produced a voluminous report called the 'National Planning', will the Government think it necessary that the opinion of the Parliament.....

MR. CHAIRMAN : Question 220.

AGREEMENTS FOR THE PROTECTION OF MINORITIES

*220. SHRI B. C. GHOSE : Will the PRIME MINISTER be pleased to state :

(a) what are the agreements made between or joint declarations made by the Governments of India and Pakistan since the partition for the protection of minorities in the respective countries.

(b) whether there have been any breaches on the part of Pakistan of such agreements and declarations ;

(c) if the answer to part (b) be in the affirmative the measures adopted by the Government of India to deal with such breaches and to assure a sense of security to the minorities in Pakistan and

(d) the reason why the Minority Ministers of India and Pakistan undertook a joint tour of certain areas in West Bengal ?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA) : (a) There are a large number of agreements and statements made by or on behalf of the Governments of India and Pakistan. The principal agreements are :

(i) the Inter-Dominion Agreement of December 1948 ; and

(n) the Prime Minister's Agreement of April 1950.

(b) and (c). There have been numerous breaches on the part of Pakistan. Certain procedure have been laid to consider complaints of breaches on either side. In certain matters this procedure has led to the redress of minor grievances. On the whole, however, the Pakistan Government's response has been unsatisfactory.

(d) The purpose of the recent joint tour of the two Ministers was to allay apprehensions among the minorities in East Bengal and West Bengal in regard to the application of the passport system and to help in instilling a sense of greater security in their minds.

SHRI B. C. GHOSE : Sir, am I to understand that when there is a breach on the part of the Pakistan Government there is no possibility of taking virtually effective measures to redress the situation ?

SHRI A. K. CHANDA : When there is a breach of the terms of the agreement, the usual procedure is this. The cases of breaches are lodged by the West Bengal Government, Assam and Tripura and the Deputy High Commissioner, Dacca with the East Bengal Government. Important cases are taken by the Government of India with the Pakistan Government. Except in a few individual cases and on some minor matters, the replies by the Pakistan Government on important measures are generally belated and unsatisfactory.

SHRI B. C. GHOSE : What is the course then left to the India Government in such matters when the reply or action taken by the Pakistan Government is extremely unsatisfactory ?

SHRI A. K. CHANDA : We pursue the matter.

SHRI B. C. GHOSE : In connection with answer to question (d) do Government consider it necessary to maintain a show of parity in insecurity obtaining or hardships experienced by the minorities in both the countries even though the conditions in one country do not justify such a charge ? May I explain it ? Probably the question may not be very understandable. What I mean is that every time there are disturbances in the Pakistan side we ask that there should be a tour by the Ministers for Minorities but at the same time we find that the tour is also conducted on the Indian side though there are no atrocities or hardships to the minority community in India.

I That is why I wanted to know if the I agreement provides that there should be a show at least of parity in insecurity obtaining or hardships experienced by the minorities in both the countries even though conditions in one country don't justify such a charge. Why is it that the Minority Ministers recently undertook a tour of the Indian areas in West Bengal ?

SHRI A. K. CHANDA : If I understood the hon. Member correctly, it was a suggestion for action.

SHRI B. C. GHOSE : No. I said that every time there is a joint tour undertaken on the Pakistan side on the basis of complaints made from India, there is a simultaneous tour undertaken on the Indian side too. What is the reason that there should be a tour undertaken on the Indian side when nothing has happened ?

SHRI A. K. CHANDA : It is not a question of simultaneous tour. If they request our Government that there should be a joint tour arranged in India for some alleged grievances on their part, we arrange for that tour.

SHRI B. C. GHOSE : Will the hon. Minister kindly state if there has been any occasion when Pakistan had initiated this question of tour on the Indian side because of insecurity or hardship experienced by the minority communities in India ?

MR. CHAIRMAN : Your point is when there are no grievances on this side, why do the Pakistan Ministers take a tour ?

SHRI B. C. GHOSE : Secondly, every time there is a joint tour of Ministers, it has been on the initiative of the Government of India. I want to know if there was any case which was on the initiative of Pakistan. I ask the question whether there was any occasion when the Pakistan Government asked for a joint tour in the first place, of the Indian territories because of the hardship suffered by the minorities on this side.